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Title: Regarding greenfield Airport in Vizianagaram district of Andhra Pradesh -laid.

SHRI BELLANA CHANDRA SEKHAR (VIZIANAGARAM): On 31st August, 2015 midnight, the Government of Andhra Pradesh issued a notification to acquire 5,311 acres of land at Maradapalem, Bollinkapalem, Rellipeta villages in Bhogapuram mandal, Vizianagaram district. After that there was an agitation by the farmers. Therefore, the Government had restricted it to 2650 acres only. Out of 2650 acres, 124 acres are yet to be acquired.

Against notification for 5311 acres , only 2650 acres were to be acquired. The remaining land of 2,661 acres were not denotified for which 1000 farmer families are facing problems because they are unable to sell their land for their personal needs like children's education and marriage of their daughters and for construction of their own house.

I would urge upon the Government, to de-notify 2,661 acres of land immediately so that farmers could achieve their objectives.

Secondly, the residents of the land acquired villages of Maradapalem, Bollinkapalem, Rellipeta are yet to be shifted to Lingalavalasa and Gudepuvalasa panchayats of Bhogapuram mandal. The Roads and Buildings Department, did not yet commence the initial work like roads and drainage system, etc. Therefore, I request the Government of India to de-notify the un-acquired lands and rehabilitate residents of the displaced persons. I would also like to know as to when

the work on the airport would commence and the status of the greenfield airport.

